

F.No.A.32012/13/2014-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

North Block, New Delhi,
Dated the 27th January 2015.

To
All the Chief Commissioners/Directors General undr CBEC.
All the Commissioner in-charge of Directorates under CBEC.

Subject: Final Seniority List of officers in the HAG of IRS(Customs & Central Excise) as on 01.04.2014.

Sir/Madam,

In continuation of this Department's letter of even number dated 27th August 2014 publishing therewith 'Final Seniority List of Officers in the HAG of IRS(Customs & Central Excise) as on 01.04.2014, I am directed to say that decision has been taken with the approval of the competent authority to include the name of Shri Premanand Das(IRS: C&CE: 1979) at Sl. No.9-A below Shri B.S.Vasudev(Sl.No.9) and above Shri V.S.Krishnan(Sl.No.10) in the said Seniority List, as per details mentioned below:

Sl.No.	Name of the officer	Date of Birth	Date of appointment to Group 'A' of IRS(C&CE)	Date of regular appointment to the HAG of IRS(C&CE)	UPSC reference in which recommended /approved	Remarks
9-A	Shri Premanand Das	01.03.1955	30.07.1979	01.03.2012	F.1/15(4)/2011-AP-2	-

Yours faithfully,



(Joseph Antony)

Under Secretary to the Government of India
Tel: 23095529

Copy to: Shri Premanand Das, DG(Valuation), Mumbai.